

ÂITEM NO.39

COURT NO.2 SECTION XVII
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4666-4667/2012

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

HANS RAJ SINGH

Respondent(s)

(with appln. (s) for condonation of delay in filing appeal. and exemption from filing c/c of the impugned judgment and stay and office report)

Date : 07/04/2017 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Appellant(s) Mr. R. Bala, Adv.

Ms. Sadhna Sandhu, Adv.

Mr. Akshay Amritanshu, Adv.

Ms. Aarti Sharma, Adv.

Mr. Mukesh Kumar Maroria, Adv.

For Respondent(s) Mr. D.S. Kauntae, Adv.

Ms. Farha Faiz, Adv.

Mr. Meghpal Singh, Adv.

Mr. Abhishek Atrey, AOR

UPON hearing the counsel the Court made the following

O R D E R

Let the matter be listed along with Civil Appeal No.9125 of 2012 in the second week of July, 2017.

(Gulshan Kumar Arora)

Court Master (Madhu Narula)

Court Master